

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1227
ANSWERED ON:03.03.2011
FUNDS FOR MGNREGA
Singh Chaudhary Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the funds sanctioned for Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for the year 2010-11;
- (b) the funds spent upto December, 2010 out of the total funds sanctioned;
- (c) whether the amount spent under the scheme was far less than the amount sanctioned; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

- (a): For the year 2010-11, a budget provision of Rs. 40100.00 crore has been made for implementation of Mahatma Gandhi NREGA.
- (b): Central Government had released a sum of Rs. 30002.00 crore to the States/UTs up to 31.12.2010.
- (c)&(d): Mahatma Gandhi NREGA is demand driven legislation. Central Government releases funds to the States as per the projections made in the approved labour budget of the States/districts which is based on physical and financial performance of the State in the previous financial year. First installment is released in April/May subject to a minimum of 50% of agreed labour budget after adjusting the opening balance available with the State/districts. For second installment, the States are required to submit their release proposals along with utilization certificates showing utilization of atleast 60% of the available resources. Funds can be released to the States/UTs out of the budget allocation made for Mahatma Gandhi NREGA for a year upto 31st March.